

Governors. India was represented on both these bodies.

The number of points made and the proposal sponsored by India at the Preparatory Commission and the Board of Governors and also at the General Conference are too numerous to be mentioned here. Generally speaking, we played an active part throughout all the meetings and assisted materially in the evolution of the proposals eventually approved by the Conference. Our contribution is reflected in the present shape of these proposals and the degree to which they follow our own views.

Shri Radha Raman: May I know the present strength of the International Atomic Energy Commission, the names of the member countries and their contribution?

Shrimati Lakshmi Menon: It is a long list. Shall I read it?

Mr. Deputy-Speaker: If it is a long one, it need not be read. A copy can be laid on the Table.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There are 60 countries.

Shrimati Lakshmi Menon: The contribution of India is according to her contribution to the United Nations.

Shri D. C. Sharma: In paragraph 10 of the statement it is stated:

"the work of the Agency high priority should be given to activities which would be of the greatest benefit in raising the standards of living of the peoples in the under-developed areas of the world."

May I know whether any specific decision has been taken with regard to these activities?

Shri Jawaharlal Nehru: Surely. This relates to use of atomic energy for civil purposes.

Shri Radha Raman: In the statement it is stated that there will be ten members as Board of Governors.

May I know how this Board of Governors will be constituted and whether India will be represented thereon?

Shri Jawaharlal Nehru: The Board of Governors was constituted originally by more or less the sponsoring group.

Tea Exports to Egypt

*699. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Indian tea consignments shipped to Egypt reached destinations but could not be cleared by the Egyptian importers at the time of Suez trouble;

(b) if so, the position of those consignments now; and

(c) whether Indian exporters have received their payments?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). Only one consignment of tea is known to have been in transit at the time of the Suez trouble. But as many as 70 consignments of tea were shipped to Egypt between August 1956 to March 1957. These consignments were later requisitioned by the Egyptian Government. Payment representing 75% of the bills in respect of these consignments is known to have been made to Indian exporters, and the outstanding amount is expected to be cleared shortly after necessary verification by the Egyptian authorities concerned.

WRITTEN ANSWERS TO QUESTIONS

Drug Industry

*678. **Shri I. Eacharan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the proposal made by Major General S. S. Sokhey to start Drug Industry in collaboration with the U.S.S.R. Government in the public sector has been finalised; and

(b) if so, whether the U.S.S.R. Government will make available the necessary equipment and technical assistance required in this connection?

The Minister of Industry (Shri Manubhai Shah): (a) Proposals to establish plants for the manufacture of basic drugs in the Public Sector are still under consideration of Government.

(b) Does not arise.

Madras Lungis

*679. Shri Abdul Salam: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the countries for which Madras lungis are exported; and

(b) the quantity and the type of lungis exported so far during 1957-58?

The Minister of Commerce (Shri Kanungo): (a) and (b). A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No. 4].

Salt

*680. Shri Raghunath Singh: Will the Minister of Commerce and Industry be pleased to state whether the saltish water of Pongkong Lake in Kashmir, situated 100 miles east of Leh at the altitude of 14,000 feet has been examined for the purpose of preparing salt?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): The Jammu & Kashmir Government are, it is understood, investigating the possibility of manufacturing salt from the water of Pongkong Lake.

हिन्दुस्तान हाजसिंग फ़ैक्टरी

*६८२. श्री ह० च० शर्मा : क्या निर्वाण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान हाजसिंग फ़ैक्टरी (प्राइवेट) लिमिटेड, जो कि १६ अगस्त,

१९५५ को सरकार द्वारा अपने हाथ में ले ली गई थी, अभी सरकार के अधीन ही काम कर रही है ; और

(ख) यदि हां, तो इस से सरकार को १९५७-५८ में कितनी हानि हुई ?

निर्वाण, आवास और संभरण उपमंत्री (श्री अनिल कु० चन्दा) : (क) जी, हां।

(ख) फ़ैक्टरी का माली साल केवल ३ महीने पहले १ अगस्त, १९५७ को शुरू हुआ है। १९५७-५८ में इसकी माली हालत की जांच करने के लिये यह समय बहुत कम है। सरकारी प्रबन्ध में १९५५-५६ में फ़ैक्टरी को मामूली सा लाभ हुआ था। १९५६-५७ के लेखे तैयार किये जा रहे हैं और कम्पनीज एक्ट की धारा ६२९(१) के अनुसार फ़ैक्टरी की सालाना रिपोर्ट तथा जांचा हुआ बैलेन्स शीट समझ के सामने रख दिया जायेगा।

Model Rules on Maternity Benefits

*685. Shrimati Renu Chakravarty: Will the Minister of Labour and Employment be pleased to state:

(a) the number of States which have adopted the model rules on Maternity Benefit circulated by the Central Government; and

(b) whether the Government of West Bengal have made any amendments to its Maternity Benefit Legislation since receiving these rules?

The Deputy Minister of Labour (Shri Abid Ali): (a) Two.

(b) No. The matter is receiving their attention.

Beedi Industrial Premises, Madras

*688. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:

(a) whether the Government of Madras have forwarded a Bill to regulate the conditions of work in